

**PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
MAYUR UNIQUOTERS LIMITED**

**Corrigendum to the Public Announcement (PA), which
appeared in this Newspaper on January 24, 2006**

1. The Schedule of activity pertaining to the Open offer has been changed and shall be read as under.

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER

Sr. No.	Activity	Original Schedule Day and Date	Revised Schedule Day and Date
1.	Date of Public Announcement (PA)	Tuesday, January 24, 2006	Tuesday, January 24, 2006
2.	Specified Date	Friday, February 03, 2006	Friday, February 03, 2006
3.	Last Date for a Competitive Bid(s)	Tuesday, February 14, 2006	Tuesday, February 14, 2006
4.	Date by which Letter of Offer will be dispatched to the Shareholders	Monday, February 27, 2006	Friday, May 05, 2006
5.	Offer Opening Date	Thursday, March 09, 2006	Wednesday, May 10, 2006
6.	Last Date for the Revision of the Offer Price / Number of Equity Shares.	Friday, March 17, 2006	Thursday, May 18, 2006
7.	Last date to withdraw acceptance tendered by shareholders	Thursday, March 23, 2006	Wednesday, May 24, 2006
8.	Offer Closing Date	Tuesday, March 28, 2006	Monday, May 29, 2006
9.	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	Wednesday, April 12, 2006	Tuesday, June 13, 2006

The above dates where ever it appeared in the Original Public Announcement to be read accordingly.

2. The Acquirer Group for the Purpose of this offer, comprising the Acquirers i.e. Mr. Suresh Kumar Poddar, M/s Mayur Leather Products Limited and PAC's i.e. other Promoters of the company as on date of P.A. i.e. Mr. Manav Poddar, Mrs. Dolly Poddar, Mr. Gyan Poddar, Ms. Manju Poddar, Ms. Meena Poddar, Mrs. Kiran Poddar, Mr. Rajendra Kumar Poddar, Mrs. Jagjit Poddar, Mrs. Amita Poddar, Mrs. Sunanda Gupta, Mr. Anand Upadhyaya, S K Poddar & Sons – HUF

3. The Net worth of Acquirer Mr. Suresh Kumar Poddar as mentioned in PA at Para 3.2 as on 31.03.2005 is Rs. 588.86 lacs.

4. INFORMATION ABOUT THE ACQUIRER GROUP: Please Read Following Details After Para 3 In The Original Public Announcement

a. Mayur Leather Products Limited (Acquirer) : is a public limited company incorporated under Indian Companies Act, 1956 having the registered office situated at G-60-62 & 67-69, Jaipur Industrial Estate, Jaipur-303704 Jaipur. The promoters of Mayur Leather Product Limited are Mr. R.K. Poddar, Mrs. Amita Poddar and Mr. R.V.Gupta and listed at BSE and CSE. The paid up capital of the company is Rs.483.48 Lacs comprises with 48,34,800 shares of Rs. 10/- each fully Paid up and this is not belonging to any group. As per Audited Accounts as on 31.03.2005 total income is Rs. 1880.53 Lacs, Profit After Tax is Rs. 140.20 Lacs, Return on net worth is 13.27%, Book Value is Rs. 21.86, E.P.S is Rs. 2.9. The Company is engaged in the manufacturer and export of leather shoes and shoe uppers.

b. Person Acting in Concerts : **Mr. Manav Poddar** son of Mr. S.K. Poddar having an experience of 10 years in the field of PVC Synthetic Leather, **Mrs. Kiran Poddar** spouse of Mr. S.K. Poddar is a house wife, **S K Poddar & Sons – HUF** is HUF of Mr. S.K. Poddar all having address G 21, Janpath Shyam Nagar Extn., Jaipur – 302019 **Mrs. Dolly Poddar** daughter of S. K. Poddar is house wife residing at 2C, Burdwan Road, Alipore, Kolkatta -700027, **Mr. Gyan Poddar** brother of S.K Poddar is having an experience of 20 years in the field of chemical field, **Ms. Manju Poddar** wife of Mr. Gyan Poddar is a house wife all residing at 6C, Mayfair Road, Kolkatta -700019, **Ms. Meena Poddar** spouse of Mr. Sushil Poddar is a house wife and Mr Sushil Poddar is brother of Mr. S.K. Poddar residing at 704, Som Vihar Apartment, R.K.Puram, New Delhi-22, **Mr. Rajendra Kumar Poddar** brother of Mr. S.K. Poddar is having an experience of 20 years in the field of foot wear Industries, **Mrs. Jagjit Poddar** step mother of Mr. S.K. Poddar is house wife, **Mrs. Amita Poddar** wife of Rajendra Kumar Poddar is a house wife all residing at 46-A, Vrindavan Vihar, Ajmera Gardens, Ajmer Road, Jaipur – 302019, **Mrs. Sunanda Gupta** is in the business of handicraft residing at 606-Ashiyana, J.P. Road, Versova, Andheri (west), Mumbai – 400058 and **Mr. Anand Upadhyaya** is having an experience of 10 years in the field of Human resources residing at D-5/203 Krishna Kaveri Yamuna Nagar Andheri (west) Mumbai-400053 are PAC's along with Acquirers.

The Acquirers, Suresh Kumar Poddar, M/s Mayur Leather Products Limited and its Directors accepts full responsibility for the information contained in this Corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in



**Issued by Manager to the Offer:
Chartered Capital and Investment Limited**

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Contact Person: **Mr. Deepak Singhvi**

On behalf of the Acquirer

Place : Mumbai
Date : May 03, 2006